

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Friday, 26th March, 2010/ 5 Chaitra 1932 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule-280):** Following Members to raise matters under Rule-280:

1. Shri Sat Prakash Rana	6. Shri Manoj Kumar Shokeen
2. Shri Mukesh Sharma	7. Shri Ramesh Bidhuri
3. Shri Kulwant Rana	8. Shri Rama Kant Goswami
4. Prof. Vijay Kumar Malhotra	9. Shri Veer Singh Dhingan
5. Shri Naresh Gaur	10. Dr. S. C.L. Gupta
3. **Presentation of Report:**

Shri Mala Ram Gangwal
Shri Ramesh Bidhuri
to present the First Report of Committee on Welfare of SC/ST/OBC /Minorities.
4. **Adoption of Report:**

Shri Rajesh Jain
Shri O.P.Babber
to move the following Motion:
“That this House agrees with the Fourth Report of Committee on Private Member’s Bills & Resolutions presented on 25th March, 2010”.
5. **Private Members Resolutions:**
 1. **Discussion on following resolution of Shri Balram Tanwar moved on 19th March 2010:**

“This house resolves that special status be accorded to all urbanized and rural villages of Delhi facilitating exemption from House Tax, Property Tax etc. and purview of building laws/bye-laws.
This House also resolves that these villages be granted special rebate in the electricity and water charges under special status.”
 2. **Shri Karan Singh Tanwar to move the following resolution:**

“This house resolves that in view of the miserable living conditions of the unemployed persons in Delhi, appropriate unemployment allowances be provided with immediate effect.”
 3. **Shri Naseeb Singh to move the following resolution:**

“This House resolves that for proper development of urbanized villages and extended ‘abadi area’, the work relating to development of these villages be included in the Rural Development Board immediately.”
 4. **Dr. S.C.L. Gupta to move the following resolution:**

“This House resolves that ‘Delhi Health & Hospitals Regulatory Authority’ be constituted to ensure the Government & Private Hospitals and Nursing Homes more responsible towards the people”.

**Delhi
26th March, 2010**

**Siddharath Rao
Secretary**